

(SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The prevention, registration, investigation and detection of crimes on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/Union Territory Administrations. The central agencies do not compile information regarding crimes on running trains separately.

[English]

Stoppage of execution of Fertiliser Projects by Snam Progetti and Halder Topsoe

486. SHRI PRABHATSINH CHAUHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to stop further execution of fertilizer projects by Snam Progetti of Italy and the Danish Firm Halder Topsoe;

(b) if so, the reasons therefor; and

(c) whether the ongoing fertiliser projects will be undertaken by Projects and Development India Ltd. (PDIL)?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There is no such proposal for the present.

(b) Does not arise.

(c) Projects and Development India Ltd. (PDIL) are involved as co-contractors in the implementation of the on-going nitrogenous fertiliser projects at Kakinada, Gadepan and Babrala. However, the promoters of the gas-based fertilizer project at Shahjahanpur have appointed PDIL as prime consultants for its implementation.

[Translation]

Looting and Thefts in Cooking Gas Agencies in Delhi

487. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received by Delhi police in regard to looting and thefts in cooking gas agencies in Delhi during the last five years;

(b) the details thereof;

(c) whether Government propose to make special arrangements to check such incidents; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The information is given in the statement below.

(c) and (d). Division officers, beat officers and patrolling staff have been instructed to keep close watch over the godowns to check such thefts.

STATEMENT

1. Case FIR No. 124/87 u/s 380 IPC Police Station Hauz Khas regarding theft of 8 gas cylinders.
2. Case FIR No. 364/87 u/s 379 IPC Police Station S.N. Puri regarding theft of 31 gas cylinders.
3. Case FIR No. 216/87 u/s 380 IPC Police Station Kalkaji regarding theft of 18 gas cylinders.
4. Case FIR No. 388 dated 2.11.88 u/s

- 406 IPC Police Station Najaf Garh regarding misappropriation of 3 gas cylinders by a servants.
5. Case FIR No. 115 dated 18.7.88 u/s 408 IPC Police Station Vinay Nagar against the godown-keeper for criminal breach of trust in respect of 15 gas cylinders.
 6. FIR No. 245 dated 21.11.88 u/s 456/380 IPC Police Station Chanakaya Puri regarding theft of 9 gas cylinders.
 7. Case FIR No. 11 dated 12.1.89 u/s 380 IPC Police Station Najaf Garh regarding theft of 4 empty gas cylinders.
 8. Case FIR No. 288/89 u/s 457/380 IPC P.S. Timar Pur regarding theft of 7 gas cylinders.
 9. Case FIR No. 63 dated 1.3.89 u/s 380 IPC Police Stations Najaf Garh regarding theft of 2 empty gas cylinders.
 10. Case FIR No. 146/89 u/s 457/380 IPC Police Station Hauz Khas regarding theft of 16 gas cylinders.
 11. Case FIR No. 187 dated 11.10.89 u/s, 394/398 IPC Police Station Maya Puri, New Delhi, against 2 persons, who fired on Shri Harbans Singh to snatch his money.
 12. Case FIR No. 32 dated 1.2.90 u/s 379 IPC Police Station Kirti Nagar regarding theft of 2 gas cylinders.

Looting in Passenger Trains

488. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of complaints of looting

in passenger trains registered during last one year: and

- (b) the number of cases in which persons were found guilty and the cases registered against them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The prevention, registration, investigation and detection of crime on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/Union Territory Administrations. The information regarding registered crimes on trains and the persons found guilty is not compiled separately by the central agencies.

{*English*}

Safe and Theft-Free Journey

489. SHRI NATHU SINGH:
SHRI RAJENDRA AG-
NIHOTRI:
SHRI PARASRAM BHARD-
WAJ:

Will the Minister of HOME AFFAIRS be pleased to state.

- (a) whether Government have decided to ensure end-to-end train escorts in long distance trains, even extending into the adjoining State territory for effectiveness and accountability regarding safe and theft-free journey;

(b) if so, the steps taken in this regard and results achieved; and

- (c) whether these measures would be extended to trains other than long distance trains also, which undertake night journeys?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a)